

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: DISTRICT JUDGES - VIVA VOCE - Filling up of 29 vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year 2015 - Calling eligible officers for Viva Voce - ORDERS - ISSUED.

**READ: 1. Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.
2. High Court's Notification No.675-B.Spl., dated 31.03.2015.
3. High Court's Proceedings Roc.No.2275/2014-B.Spl., dated 14.08.2015**

ORDER ROC.NO.2275/2015-B.SPL. DATED:15.10.2015

The High Court decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority in terms of the Judgment of the Hon'ble Supreme Court dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006) as well as Rule 4(b) of the Andhra Pradesh State Judicial Service Rules, 2007. For the said purpose, following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) Evaluation of ACRs of last five years;**
- ii) Assessment of Judgments of five both civil and criminal cases: and**
- iii) Oral interview;**

Thereafter, the High Court published a list of 87 eligible officers in the cadre of Civil Judges (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 29 vacancies in the Cadre of District Judges (Entry Level) for the year 2015 in the High Court's Proceedings 3rd read above, and out of 87 officers, one officer retired from service. Thus, after excluding the name of the officer, the remaining 86 officers have to attend for viva voce.

In view of the above, the High Court is pleased to pass the following order:-

The said 86 eligible officers in the cadre of Civil Judges (Senior Division) who are coming up for consideration for promotion as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2015 against 29 vacancies notified on 31.03.2015, are hereby directed to attend Viva Voce at High Court of Judicature at Hyderabad on the following dates:


SL NO	DATE OF INTERVIEW	NUMBER OF OFFICERS	LIST OF OFFICERS
1	02.11.2015 AT 2.30 P.M. ONWARDS	20 OFFICERS	ANNEXURE - I
2	03.11.2015 AT 2.30 P.M. ONWARDS	20 OFFICERS	ANNEXURE - II
3	04.11.2015 AT 2.30 P.M. ONWARDS	23 OFFICERS	ANNEXURE - III
4	05.11.2015 AT 2.30 P.M. ONWARDS	23 OFFICERS	ANNEXURE - IV

The eligible officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of ACRs	50 marks
ii)	Assessment of judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers, who are called for Viva Voce are hereby directed to report before the Registrar (Vigilance), High Court of Judicature at Hyderabad, positively by 01.00 p.m., on the date of Viva Voce as shown in the Annexures.

The concerned Unit Heads are hereby requested to make necessary alternative incharge arrangements to the officers who are attending Viva Voce on the dates shown in the Annexures, during the period of absence of those officers.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships for kind perusal)

3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the High Court Proceedings and Annexures)
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

11. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

12. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

B.SPL. SECTION:

ANNEXURE - I

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 02.11.2015 AT 2.30 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SMT.K.V.MAHA LAKSHMI, I Addl. Senior Civil Judge, Guntur.
2.	SRI VEERAPU NAGESWARA RAO, Prl. Senior Civil Judge, Ankapalle, Visakhapatnam District.
3.	SRI G.VALLABHA NAIDU, II Addl. Chief Metropolitan Magistrate, Visakhapatnam.
4.	SRI R.J.VISWANADHAM, Senior Civil Judge, Addanki, Prakasam District.
5.	SRI M.V. BHASKARA RAO, X Addl. Chief Metropolitan Magistrate, Secunderabad.
6.	SRI V.GOPALA KRISHNA RAO, II Addl. Senior Civil Judge, Visakhapatnam.
7.	SRI V.SRINIVASA ANJANEYA MURTHY, Senior Civil Judge, Huzurabad, Karimnagar District.
8.	SRI K.SIVARAMA KRISHNA, Senior Civil Judge, Srikalahasthi, Chittoor District.

9.	SMT. PREMA RAJESWARI, XVI Addl. Judge, City Civil Court, Hyderabad-cum-XX Addl. Chief Metropolitan Magistrate, Hyderabad.
10.	MS. C.P.VINDHESWARI, Prl. Senior Civil Judge, Kothagudem, Khammam District.
11.	SRI M.TIRUMALA RAO, Senior Civil Judge, Piler, Chittoor District.
12.	SRI G.KABARDHI, Prl. Senior Civil Judge, Vijayawada, Krishna District
13.	SMT.C.RAMA DEVI, III Addl. Senior Civil Judge, Vijayawada, Krishna District.
14.	SMT.K.SUDHAMANI, Senior Civil Judge, Chodavaram, Visakhapatnam District.
15.	SRI G.DURGAIAH, Senior Civil Judge, Avanigadda, Krishna District.
16.	SRI D.HEMANTHA KUMAR, Senior Civil Judge, Macherial, Adilabad District.
17.	SRI P.DAVID, Senior Civil Judge, Tadepalligudem, West Godavari District
18.	SMT A.GAYATHRI DEVI, VII Addl. Senior Civil Judge, Visakhapatnam.
19.	SMT P.ANNAPURNA, Senior Civil Judge, working as Secretary, District Legal Services Authority, Srikakulam.
20.	SMT B.GAYATHRI, II Addl. Senior Civil Judge, Vijayawada, Krishna District.

ANNEXURE - II

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 03.11.2015 AT 2.30 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI B.RAJASEKHAR, Prl. Senior Civil Judge, Warangal.
2.	SMT.D.SARALA KUMARI, III Addl. Judge, City Civil Court, Secunderabad.
3.	SRI M.RAMA KRISHNA, I Addl. Senior Civil Judge, Rajahmundry, East Godavari District.
4.	SRI P.BHASKARA RAO, VI Addl. Chief Metropolitan Magistrate, Hyderabad.
5.	SMT.S.RAJANI, Secretary, District Legal Services Authority, Rajahmundry, East Godavari District.
6.	SRI K.NARASIMHA CHARI, Senior Civil Judge, working on Other Duty as Central Project Co-Ordinator, High Court of Andhra Pradesh, Hyderabad
7.	SRI G.ADINARAYANA, Prl. Senior Civil Judge, Rajampet, Kadapa District.
8.	SRI A.SRINIVASA KUMAR, XV Addl. Chief Metropolitan Magistrate (Vedio Piracy Cases), Hyderabad.

9.	SMT.G.RAJANI, Senior Civil Judge, Zaheerabad, Medak District.
10.	SRI K.JAMALESWARA RAO, XV Addl. Judge-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad
11.	SRI V.MOHAN KUMAR, Senior Civil Judge working as Secretary, District Legal Services Authority, Prakasam at Ongole.
12.	SMT S.SREE DEVI, Prl. Senior Civil Judge, Eluru, West Godavari District.
13.	SRI S.RADHAKRISHNA MURTHY, Senior Civil Judge, Nirmal, Adilabad District.
14.	SRI B.VENKATA RAMANA, Prl. Senior Civil Judge, Nandyal, Kurnool District.
15.	SRI G.SATYA PRABHAKARA RAO, IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
16.	SRI A.SATYANAND, Prl. Senior Civil Judge, Kovvur, West Godavari District.
17.	SMT.Y.HEMALATHA, Addl. Senior Civil Judge, Ongole, Prakasam District.
18.	SRI M.SUVARNA RAJU, Senior Civil Judge, Narayanpet, Mahabubnagar District
19.	SRI CHINNAMSETTY RAJU, Senior Civil Judge working as Secretary, District Legal Services Authority, Krishna at Machilipatnam.
20.	SRI G.RAMA GOPAL, Prl. Senior Civil Judge, Tirupati, Chittoor District.

ANNEXURE - III

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 04.11.2015 AT 2.30 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI Y.VEERAJU, XIV Addl. Chief Metropolitan Magistrate, Hyderabad
2.	SRI G.ANWAR BASHA, Secretary, District Legal Services Authority, Kadapa.
3.	SMT.M.VENKATA RAMANA KUMARI, Prl. Senior Civil Judge, Tenali, Guntur District.
4.	SRI R.TIRUPATHI, III Addl. Chief Metropolitan Magistrate, Hyderabad.
5.	SRI B.GNANESWARA RAO, Senior Civil Judge, Nalgonda.
6.	SRI M.SRINIVASA CHARY, I Addl. Senior Civil Judge, Visakhapatnam
7.	SMT. B.PRATHIMA, VIII Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
8.	SMT. A.MARY GRACE KUMARI, Prl. Senior Civil Judge, Srikakulam
9.	SRI T.VENKATESWARLU, VI Addl. Senior Civil Judge, Visakhapatnam.

10.	SMT. C.SATYA VANI, Secretary, District Legal Services Authority, Nellore.
11.	SRI G.GNANA SUVARNA RAJU, Senior Civil Judge, Tanuku, West Godavari District
12.	SMT. N.RAJYA LAKSHMI, Senior Civil Judge, Bobbili, Vizianagaram District.
13.	SRI S.PRASAD, Addl. Senior Civil Judge, Kadapa.
14.	SRI G.LAKSHMI NARASIMHA REDDY, Secretary, District Legal Services Authority, Guntur.
15.	SRI R.VENKATA NAGA SUNDAR, Secretary, District Legal Services Authority, Visakhapatnam.
16.	SRI SMT. G.NEELIMA, Secretary, District Legal Services Authority, Warangal.
17.	SRI M.KRISHNA MURTHY, Senior Civil Judge, Siddipet, Medak District.
18.	SRI P.VENKATA SADANANDA MURTHY, Addl. Senior Civil Judge, Tirupati, Chittoor District.
19.	SRI A.SOLOMON, Senior Civil Judge, Sattenapalli, Guntur District.
20.	SRI K.AJITHA SIMHA RAO, Senior Civil Judge, Adilabad.
21.	SRI M.P.SANNIDHI RAO, Senior Civil Judge, Rajam, Srikakulam District
22.	SRI CH.V.R.R. VARA PRASAD, I Addl. Senior Civil Judge, Warangal.
23.	SMT. K.SUNITHA, Prl. Senior Civil Judge, Nellore.

ANNEXURE - IV

**LIST OF CIVIL JUDGES
(SENIOR DIVISION)
CALLED FOR VIVA VOCE
ON 05.11.2015 AT 2.30 P.M.**

SL NO	NAME AND DESIGNATION OF THE CIVIL JUDGE (SENIOR DIVISION)
1.	SRI K.SESHAGIRI RAO, I Addl. Judge, City Civil Court, Hyderabad
2.	SMT. G.MALATHI, Prl. Senior Civil Judge, Ananthapuram.
3.	SMT. K.LALITHA KUMARI, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
4.	SRI CH.MADHAVA RAO, Prl. Senior Civil Judge, Narsaraopet, Guntur District.
5.	SRI G.RAJAGOPAL, Senior Civil Judge, Jagtial, Karimnagar District.
6.	SRI S.RAMESH, III Addl. Senior Civil Judge, Kakinada, East Godavari District
7.	SRI CH.RAJA GOPALA RAO, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.
8.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTHI, Senior Civil Judge, Medak
9.	SRI P.CHANDRASEKHARA PRASAD, XVIII Addl. Judge, City Civil Court, Hyderabad.

10.	SRI A.NARASIMHA MURTHY, Secretary, District Legal Services Authority, Eluru, West Godavari District.
11.	SRI K.SUDARSHAN, Secretary, District Legal Services Authority, Karimnagar.
12.	SRI MOHD. ABDUL RAFI, I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
13.	MS. S.SREE LAKSHMI, Senior Civil Judge, Chirala, Prakasam District.
14.	SRI K.CHIRANJEEVULU, Senior Civil Judge, Mangalagiri, Guntur District.
15.	SRI V.BALA BHASKARA RAO, II Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
16.	SRI A.KARNA KUMAR, Senior Civil Judge, Razole, East Godavari District.
17.	SRI K.RAMA SRINIVASA RAO, Senior Civil Judge, Narsipatnam, Visakhapatnam District.
18.	SMT.V.A.L.SATYAVATHI, Secretary, District Legal Services Authority, Khammam.
19.	SMT.S.N.SREEDEVI, Senior Civil Judge, Jangaon, Warangal District.
20.	SRI K.BHAVANI PRASAD, Prl. Senior Civil Judge, Asifabad, Adilabad District.
21.	SMT N.SANTHI, Senior Civil Judge, Kavali, Nellore District.
22.	SMT K.RADHA RATNAM, Addl. Senior Civil Judge, Tenali, Guntur District.
23.	SRI R.SIVA KUMAR, Prl. Senior Civil Judge, Kurnool.